

6

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.492/2002

IN

OA No.2004/2002

New Delhi, this the 20th day of March, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J))
Hon'ble Shri V.K. Majotra, Member(A)

1. Smt. P. Padmavati
2. V.K. Khanna-1
3. U.S. Virmani4. Pishori Lal
4. Pishori Lal
5. S.P. Sood
6. Shashi Kant
7. O.P. Wadhwa
8. Surendera Kumar
9. Dharam Pal
10. V.K.Khanna-II
11. S.S. Tony
12. Smt. Suman Lata
13. M.S. Chahar
14. Rajeswar Kumar
15. Chakochan Y
16. Sadhu Ram
17. K.G. Verma
18. R.K. Saxena
19. Smt. Radha Vasudeván
20. Rajendra Prasad
21. Smt. V.V. Snehlata
22. K.K.Sharma
23. Raj Kanwal Manku
24. S.K.Mehta
25. Gulshan Manocha
26. Avinash Kumar
27. R.C. Kakkar
28. Shyam Lal
29. Prem Prakash
30. V.K. Sharma
31. Sushil Kumar Kapoor

All working as Investigators(Statistics)/
Statistical Assistants in the Department
of Family Welfare, Ministry of Health &
Family Welfare

Nirman Bhavan, New Delhi

.. Petitioners

(Shri Sanjay Kumar Das, Advocate)

versus

1. Shri S.K. Naik
Secretary
Department of Health
Ministry of Health & Family Welfare
Nirman Bhavan, New Delhi
2. Dr. S.P. Aggarwal
Director General of Health Services
Ministry of Health & Family Welfare
Nirman Bhavan, New Delhi

18

2

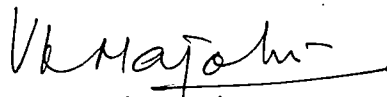
3. Shri K.K. Jaswal
Secretary
Ministry of Statistics & Programme Implementation
Sardar Patel Bhavan
Sansad Marg, New Delhi .. Respondents

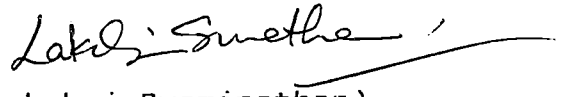
ORDER (oral)

By Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Shri S.K. Das, learned counsel for the petitioners has fairly submitted that the respondents have passed the final order in compliance of the Tribunal's order dated 1.8.2002 in OA on 6.3.2003. In view of this, he does not press the Contempt Petition 492/2002.

2. Noting the above submissions, the Contempt Petition No.492/2002 is dismissed.


(V.K. Majotra)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

/ravi/